

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Chief Justice's Secretariat)**

\*\*\*\*\*

**ORDER**

**No. 273**

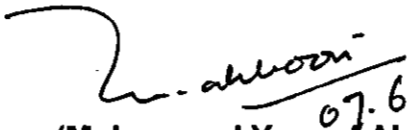
**Dated: 07.06.2016**

Consequent upon the approval by Hon'ble the Chief Justice, of the recommendations of Hon'ble Committee constituted for Compassionate Appointment, sanction is hereby accorded to the temporary appointment of Shri Sohail Ahmad Bhat S/o Riyaz Ahmad Bhat R/o Sunjwah, Jammu as Orderly in the District Cadre Jammu in the Pay Band of Rs. 4440-7440 plus Grade Pay of Rs. 1300/- and posted as such in the District Court, Jammu against available vacancy.

**Note:**

- i) The appointee is directed to join his place of posting within a period of 21 days from the date of issuance of this order;
- ii) The Presiding Officer before whom Candidate has to join is directed to get all the testimonials of appointee verified from the concerned authorities.
- iii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed to be cancelled ab-initio and he shall have no claim on his appointment.
- iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.

**By Order.**

  
**(Mohammad Yousuf Akhoun)**  
**Principal Secretary to**  
**Hon'ble the Chief Justice**

Dated: 07-06-16

No. 417-21 /PSY

**Copy to the:-**

- 1 Registrar General, High Court of J&K, Srinagar.
- 2 Registrar Vigilance, High Court of J&K, Srinagar.  
..... for information.
- 3 Pr. District & Sessions Judge, Jammu for information and necessary action.
- 4 Shri \_\_\_\_\_  
for compliance.
- ✓ 5. I/C NIC for uploading in High Court Website.

  
**(G.M. Parray)**  
**Joint Registrar.**

Dated: 07-06-16